COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 286 OF 2017

Dated: 29th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Rashmi Singh

Counsel for the Respondent(s): Mr. C. K. Rai

Mr. Sachin Dubey for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>28.02.2019</u>.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur) Chairperson

Ts/kt